S. No. 02 (Through Video Conference)

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WPC (Clr) No. 01-A/2020

Ali Mohammad Charloo @ Sagar

.....Petitioner (s)

Through: Mr. Shuja-UL-Haq, Advocate

V/s

Union Territory of J&K

.....Respondent(s)

Through: Mr. B. A Dar, Sr. AAG

CORAM: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Learned counsel for the respondent seeks and is granted two weeks' time to file counter affidavit as well as a report in terms of order dated 03.04.2020.

List on 01.05.2020.

(Sindhu Sharma) Judge

Srinagar 16.04.2020 SUNIL-II